

Assistance of professional for implementation of MNIC

†1466. SHRI BALAVANT ALIASBALAPTE:

SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of HOME AFFAIRS be pleased to states

- (a) whether Government proposes to launch a project to issue multi-purpose identity card to all the citizens of the country;
- (b) if so, the details thereof;
- (c) whether Government proposes to seek assistance from professionals of public and private sectors for expertise functions of the project for proper implementation of the scheme; and
- (d) if so, the details thereof and by when all the citizens of the country will be issued such identity cards in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of each individual alongwith Census 2011. The NPR Schedule would be canvassed during the Houselisting and Housing Census during April-September, 2010. Later, photographs and finger prints of all those who are 15 years of age and above will be captured.

As one of the measures to strengthen coastal security, creation of NPR, for the coastal villages in all the 9 Maritime States, namely, Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal and 4 Union Territories (UTs), namely, Daman & Diu, Lakshadweep, Andaman & Nicobar Islands and Pudducherry has been undertaken. The work of direct data collection to map a population of over 1.2 crore in the coastal villages is under progress. An expert group in the National Informatics Centre (NIC) is advising the Government on the setting up of IT Hardware required for this purpose. Consortium of Central Public Sector Undertakings (CPSUs) has been engaged for the work. So far, personal details of more than 38 lakh people and photographs / fingerprints of around 7 lakh persons of age 15 and above have been collected.

Police officials allowed by US to question Mr. Headley

1467. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the police officials from our country have been allowed by the Federal Bureau of investigations, USA to question Mr. Headley;
- (b) whether there is any agreement between two Governments to question the alleged person who committed crime in India; and

† Original notice of the question was received in Hindi